NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/10	IA 133/17 in TP 22/16	For filing objections on IA	397/ 398	Kirti D Shah and 5 Others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
36.	UDAY SHAKAR ASSOCIATES LUSA)	Pelitioner	milay	 L,
	8075298518.			

The matter is listed today for hearing on IA No.133/17. Counsel for petitioner is present. Heard him.

For hearing the respondents' side, list it for consideration on 29.11.2017.

MEMBER (7)

MEMBER (T)